

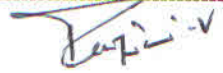
37

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
106/15	137/17	Hearing	391 394	Vectra IT Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	V. RAJINI 99800 59599	PETITIONER	

ORDER

Counsel for petitioner is present. Heard her in part. She is directed to file Accounting Treatment Certificate issued by the Auditor and she is further directed to file Affidavit whether notices to other authorities referred to under section 230(5) of Companies Act 2013 be issued or not and also to comply other provisions Applicable to this case.

List it on 20/06/2017.


Member (J)


Member (T)